

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

~~CP/TCP/CSP/CSA/TGSP/TCSA/NO.~~ 314 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Burlington Business
Solutions Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<u>Rajesh Shah</u>	<u>Adv</u>	<u>Ahmed</u>
	<u>Ahmed Churawala</u>		

Common Order

CSA 312/230-232/NCLT/MB//MAH/2017

CSA 314/230-232/NCLT/MB//MAH/2017

CSA 310/230-232/NCLT/MB//MAH/2017

CSA 315/230-232/NCLT/MB//MAH/2017

CSA 313/230-232/NCLT/MB//MAH/2017

Company Applications allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)